

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Competition Appeal (AT) No. 23 of 2017

IN THE MATTER OF:

Khanduja Coal Transport Co. ...Appellant

Vs

CCI & Ors.Respondents

Present:

For Appellant: Mr. Jatin Kumar, Advocate.

**For Respondents: Mr. Arjun Krishnan and Ms. Khushboo Mittal, Advocates
for R-1.**

Mr. Ankit Jain, Advocate.

With

Competition Appeal (AT) No. 24 of 2017

IN THE MATTER OF:

B. Himmat Lal Agrawal ...Appellant

Vs

CCI & Anr.Respondents

Present:

**For Appellant: Mr. Mohit Choudhary and Ms. Garima Sharma,
Advocates**

For Respondents: Mr. Ankit Jain, Advocate.

With

Competition Appeal (AT) No. 26 of 2017

IN THE MATTER OF:

Punjab Transport Co. & Anr. ...Appellants

Vs

Competition Commission of India & Anr.Respondents

Present:

For Appellants: Mr. Arunava Mukherjee, Advocate.

For Respondents: Mr. Arjun Krishnan and Ms. Khushboo Mittal,
Advocates for R-1.
Mr. Ankit Jain, Advocate.

With

Competition Appeal (AT) No. 27 of 2017

IN THE MATTER OF:

**Jasbir Singh Saini,
Proprietor of Praveen Transport**

...Appellant

Vs

Competition Commission of India & Anr.

....Respondents

Present:

For Appellant: Mr. Aditya Bhattacharya, Mr. Puneeth Ganapathy
and Mr. Agrim Arora, Advocates

For Respondents: Mr. Ankit Jain, Advocate.

With

Competition Appeal (AT) No. 28 of 2017

IN THE MATTER OF:

Kanhhaiyalal Khandelwal

...Appellant

Vs

Competition Commission of India & Anr.

....Respondents

Present:

For Appellant: Mr. Aditya Bhattacharya, Mr. Puneeth Ganapathy
and Mr. Agrim Arora, Advocates

For Respondents: Mr. Ankit Jain, Advocate.

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With

Competition Appeal (AT) No. 29 of 2017

IN THE MATTER OF:

**Kanhhaiyalal Khandelwal,
partner of Khandelwal Transport**

...Appellant

Vs

Competition Commission of India & Anr.

....Respondents

Present:

**For Appellant: Mr. Aditya Bhattacharya, Mr. Puneeth Ganapathy
and Mr. Agrim Arora, Advocates**

For Respondents: Mr. Ankit Jain, Advocate.

With

Competition Appeal (AT) No. 30 of 2017

IN THE MATTER OF:

Punya Coal Road Lines

...Appellant

Vs

Competition Commission of India & Anr.

....Respondents

Present:

For Appellant: Mr. Nakul Mohta and Mr. Lalit Mohan, Advocates

**For Respondents: Mr. Arjun Krishnan and Ms. Khushboo Mittal,
Advocates for R-1.
Mr. Ankit Jain, Advocate.**

With

Competition Appeal (AT) No. 35 of 2017

IN THE MATTER OF:

Avaneesh Logistics Pvt. Ltd. & Anr.

...Appellants

Competition Appeal (AT) Nos. 23,24,26,27,28,29,30,35,36,37 of 2017 and 16 of 2018

Vs

Competition Commission of India & Anr.

...Respondents

Present:

For Appellants: Mr. Chetan Dhore, Advocate.

**For Respondents: Mr. Arjun Krishnan and Ms. Khushboo Mittal,
Advocates for R-1.
Mr. Ankit Jain, Advocate.**

With

Competition Appeal (AT) No. 36 of 2017

IN THE MATTER OF:

Khandelwal Earth Movers & Anr.

...Appellants

Vs

Competition Commission of India & Anr.

...Respondents

Present:

For Appellants: Mr. Lalit Mohan and Mr. Nakul Mohta, Advocates.

**For Respondents: Mr. Arjun Krishnan and Ms. Khushboo Mittal,
Advocates for R-1.
Mr. Ankit Jain, Advocate.**

With

Competition Appeal (AT) No. 37 of 2017

IN THE MATTER OF:

Bimal Kumar Khandelwal & Anr.

...Appellants

Vs

Competition Commission of India & Anr.

...Respondents

Present:

For Appellants: Mr. Lalit Mohan and Mr. Nakul Mohta, Advocates.

For Respondents: Mr. Ankit Jain, Advocate.

With

Competition Appeal (AT) No. 16 of 2018

IN THE MATTER OF:

SSV Coal Carriers Pvt. Ltd. & Anr.

...Appellants

Vs

Competition Commission of India & Anr.

....Respondents

Present:

For Appellants:

**For Respondents: Mr. Arjun Krishnan and Ms. Khushboo Mittal,
Advocates for R-1.
Mr. Ankit Jain, Advocate.**

O R D E R

22.01.2020 Post these appeals 'For Hearing' on **28th February, 2020.**

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice Bansi Lal Bhat]
Member (Judicial)

[Justice Anant Bijay Singh]
Member (Judicial)